

Statistical information regarding criminal cases involving MPs/MLAs during the month of October-2023

| Sl. No | Functional Courts | OB as on 01.10.2023 | Institution | Disposals | Number of cases pending as on 31.10.2023 |
|---------------|--|----------------------------|--------------------|------------------|---|
| 1 | LXXXI Addl. City Civil & Sessions Court, Bengaluru City | 81 | 4 | 6 | 79 |
| 2 | XC Addl. City Civil & Sessions Court, Bengaluru City | 10 | 0 | 0 | 10 |
| 3 | XLII Addl. Chief Metropolitan Magistrate, Bengaluru City | 153 | 0 | 4 | 149 |
| | Total | 244 | 4 | 10 | 238 |

Statement showing the information with regard to Criminal cases against elected members of Parliament and Legislative Assemblies as on 31.10.2023

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|---|--------------------|-----------------------|-----------------|---------------------------|
| 1 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | SPL.C 135/2011 | 08-07-2011 | Bengaluru | Summons |
| 2 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | P.C.R. 23/2011 | 20-10-2011 | Bengaluru | Await Orders |
| 3 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | SPL.C 206/2011 | 23-11-2011 | Bengaluru | Summons |
| 4 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | P.C.R. 27/2011 | 30-11-2011 | Bengaluru | Summons |
| 5 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | SPL.C 41/2012 | 07-04-2012 | Bengaluru | Evidence |
| 6 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | SPL.C 116/2012 | 29-06-2012 | Bengaluru | Framing of Charge or Plea |
| 7 | LXXXI Addl. City Civil & Sessions Judge, Bengaluru City | P.C.R 44/2012 | 05-09-2012 | Bengaluru | Await Orders |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|--|--------------------|-----------------------|-----------------|-------------------------------------|
| 8 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 67/2012 | 04-12-2012 | Bengaluru | Objection |
| 9 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 135/2013 | 17-07-2013 | Bengaluru | Evidence |
| 10 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 6/2014 | 08-01-2014 | Bengaluru | Evidence |
| 11 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 11/2014 | 10-01-2014 | Bengaluru | Evidence |
| 12 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 15/2014 | 18-01-2014 | Bengaluru | Evidence |
| 13 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 21/2014 | 23-01-2014 | Bengaluru | Evidence |
| 14 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 37/2014 | 01-02-2014 | Bengaluru | Evidence |
| 15 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 38/2014 | 01-02-2014 | Bengaluru | Evidence |
| 16 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 53/2014 | 11-02-2014 | Bengaluru | Evidence |
| 17 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C54/2014 | 11-02-2014 | Bengaluru | Evidence |
| 18 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 105/2014 | 13-03-2014 | Bengaluru | Objection |
| 19 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 124/2014 | 26-03-2014 | Bengaluru | Objections to Discharge Application |
| 20 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 551/2015 | 04-12-2015 | Bengaluru | Objection |
| 21 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 596/2015 | 30-12-2015 | Bengaluru | Summons |
| 22 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 597/2015 | 30-12-2015 | Bengaluru | Summons |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|--|--------------------|-----------------------|-----------------|---------------------------|
| 23 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 600/2015 | 30-12-2015 | Bengaluru | Summons |
| 24 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 12/2016 | 02-01-2016 | Bengaluru | Summons |
| 25 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 19/2016 | 05-01-2016 | Bengaluru | Summons |
| 26 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 53/2016 | 23-01-2016 | Bengaluru | Objection |
| 27 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 459/2016 | 07-11-2016 | Bengaluru | Summons |
| 28 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 467/2016 | 08-11-2016 | Bengaluru | Summons |
| 29 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 469/2016 | 08-11-2016 | Bengaluru | Summons |
| 30 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 471/2016 | 08-11-2016 | Bengaluru | Summons |
| 31 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 488/2016 | 19-11-2016 | Bengaluru | Framing of Charge or Plea |
| 32 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 120/2017 | 22-03-2017 | Bengaluru | Summons |
| 33 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 828/2018 | 29-11-2018 | Shivamogga | Evidence |
| 34 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 489/2019 | 13-05-2019 | Davangere | Evidence |
| 35 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 779/2019 | 11-07-2019 | Davangere | Evidence |
| 36 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 807/2019 | 16-07-2019 | Davangere | Hearing |
| 37 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 867/2019 | 02-08-2019 | Davangere | Evidence |

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|--------------|--|--------------------|-----------------------|-----------------|-------------------------------------|
| 38 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1055/2019 | 19-09-2019 | Bengaluru | Objections to Discharge Application |
| 39 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 564/2021 | 30-03-2021 | Bengaluru | Await Sanction |
| 40 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 565/2021 | 30-03-2021 | Bengaluru | Framing of Charge or Plea |
| 41 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 577/2021 | 05-04-2021 | Bengaluru | Await Orders |
| 42 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 40/2021 | 04-06-2021 | Bengaluru | Hearing |
| 43 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1283/2021 | 16-08-2021 | Belagavi | Summons |
| 44 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1342/2021 | 07-09-2021 | Tumakuru | Evidence |
| 45 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1856/2021 | 24-11-2021 | Bengaluru | Summons |
| 46 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 876/2022 | 18-04-2022 | Ballari | Hearing |
| 47 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 908/2022 | 22-04-2022 | Bengaluru | Appearance of Accused |
| 48 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 27/2022 | 13-06-2022 | Bengaluru | Hearing |
| 49 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 28/2022 | 18-06-2022 | Bengaluru | Await further report |
| 50 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 42/2022 | 01-10-2022 | Bengaluru | Hearing |
| 51 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 2177/2022 | 12-10-2022 | Bengaluru | Await Orders |
| 52 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 2179/2022 | 12-10-2022 | Bengaluru | Await Orders |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|--|---------------------|-----------------------|-----------------|--------------------------|
| 53 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 2252/2022 | 21-10-2022 | Bengaluru | Hearing |
| 54 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 2509/2022 | 07-11-2022 | Bengaluru | Hearing |
| 55 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CRL.R.P. 570/2022 | 14-11-2022 | Bengaluru | Arguments |
| 56 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CRL.R.P. 571/2022 | 14-11-2022 | Bengaluru | Arguments |
| 57 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 53/2022 | 16-12-2022 | Bengaluru | Arguments |
| 58 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 31/2023 | 12-01-2023 | Bengaluru | Orders |
| 59 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 33/2023 | 13-01-2023 | Bengaluru | Orders |
| 60 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.Misc. 1186/2023 | 04-02-2023 | Bengaluru | Arguments |
| 61 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CRL.R.P. 126/2023 | 21-02-2023 | Hospete | Hearing |
| 62 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 11/2023 | 07-03-2023 | Bengaluru | Hearing |
| 63 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 684/2023 | 25-03-2023 | Bengaluru | Appearance of Accused |
| 64 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1009/2023 | 19-06-2023 | Bengaluru | Arguments |
| 65 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1017/2023 | 20-06-2023 | Bengaluru | Arguments |
| 66 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1064/2023 | 27-06-2023 | Bengaluru | Objection |
| 67 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1065/2023 | 27-06-2023 | Bengaluru | Objection |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|--|---------------------------|-----------------------|-----------------|--------------------------|
| 68 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 20/2023 | 28-06-2023 | Bengaluru | Await Final Report |
| 69 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 21/2023 | 30-06-2023 | Bengaluru | Hearing |
| 70 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CRL.R.P. 554/2023 | 19-08-2023 | Bengaluru | Orders |
| 71 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 2146/2023 | 27-09-2023 | Vijayanagara | For Compliance |
| 72 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.Misc. 9626/2023 | 30-09-2023 | Bengaluru | Orders |
| 73 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.Misc. 9627/2023 | 30-09-2023 | Bengaluru | Orders |
| 74 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.Misc. 9628/2023 | 30-09-2023 | Bengaluru | Orders |
| 75 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | Spl.C.C.343/2018 | 01-06-2018 | Kudachi | Judgment |
| 76 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | Criminal Appeal 1009/2023 | 26-07-2023 | Doddaballapura | Orders |
| 77 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.R.P.561/2023 | 23-08-2023 | Doddaballapura | Orders |
| 78 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI.R.P.650/2023 | 11-10-2023 | Bengaluru | Orders |
| 79 | LXXXI Addl.City Civil & Sessions Judge, Bengaluru City | CrI. Misc.9978/2023 | 10-10-2023 | Bengaluru | Orders |
| 80 | XC Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 31/2013 | 06-04-2013 | Bengaluru | Await Orders |
| 81 | XC Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 32/2014 | 07-10-2014 | Bengaluru | Await Orders |
| 82 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 106/2018 | 19-02-2018 | Bengaluru | Notice |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|---|--------------------|-----------------------|-----------------|--------------------------|
| 83 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 341/2018 | 01-06-2018 | Bengaluru | Notice |
| 84 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 349/2018 | 02-06-2018 | Chikkamagaluru | Await Orders |
| 85 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 473/2018 | 11-07-2018 | Bengaluru | Notice |
| 86 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 522/2018 | 28-07-2018 | Bengaluru | Notice |
| 87 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 1009/2019 | 11-09-2019 | Bengaluru | Summons |
| 88 | XC Addl.City Civil & Sessions Judge, Bengaluru City | P.C.R. 38/2021 | 11-05-2021 | Bengaluru | Orders |
| 89 | XC Addl.City Civil & Sessions Judge, Bengaluru City | SPL.C 819/2022 | 29-03-2022 | Bengaluru | Summons |
| 90 | XLII ACMM Court, Bengaluru City | PCR.19836/2021 | 10.11.2021 | Mysuru | Hearing |
| 91 | XLII ACMM Court, Bengaluru City | PCR.19837/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 92 | XLII ACMM Court, Bengaluru City | PCR.19851/2021 | 10.11.2021 | Bengaluru | Summons |
| 93 | XLII ACMM Court, Bengaluru City | PCR.19852/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 94 | XLII ACMM Court, Bengaluru City | PCR.19853/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 95 | XLII ACMM Court, Bengaluru City | CC.30749/2021 | 10.11.2021 | Bidar | Evidence |
| 96 | XLII ACMM Court, Bengaluru City | CC.30750/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 97 | XLII ACMM Court, Bengaluru City | CC.30752/2021 | 10.11.2021 | Dharwad | Framing of Charge |
| 98 | XLII ACMM Court, Bengaluru City | CC.30756/2021 | 10.11.2021 | Bengaluru | Summons |
| 99 | XLII ACMM Court, Bengaluru City | CC.30757/2021 | 10.11.2021 | Bengaluru | Summons |
| 100 | XLII ACMM Court, Bengaluru City | CC.30762/2021 | 10.11.2021 | Ramanagara | Evidence |
| 101 | XLII ACMM Court, Bengaluru City | CC.30768/2021 | 10.11.2021 | Bagalkot | Arguments |
| 102 | XLII ACMM Court, Bengaluru City | CC.30769/2021 | 10.11.2021 | Kolar | Await further Orders |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|---------------------------------|--------------------|-----------------------|---------------------|--|
| 103 | XLII ACMM Court, Bengaluru City | CC.30772/2021 | 10.11.2021 | Kolar | Arguments |
| 104 | XLII ACMM Court, Bengaluru City | CC.30776/2021 | 10.11.2021 | Shivamogga | Framing of Charge |
| 105 | XLII ACMM Court, Bengaluru City | CC.30779/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 106 | XLII ACMM Court, Bengaluru City | CC.30781/2021 | 10.11.2021 | Bengaluru | Summons |
| 107 | XLII ACMM Court, Bengaluru City | CC.30782/2021 | 10.11.2021 | Bengaluru | Summons |
| 108 | XLII ACMM Court, Bengaluru City | CC.30783/2021 | 10.11.2021 | Bengaluru | Summons |
| 109 | XLII ACMM Court, Bengaluru City | CC.30786/2021 | 10.11.2021 | Bengaluru | Summons |
| 110 | XLII ACMM Court, Bengaluru City | CC.30788/2021 | 10.11.2021 | Bengaluru | Summons |
| 111 | XLII ACMM Court, Bengaluru City | CC.30789/2021 | 10.11.2021 | Bengaluru | Summons |
| 112 | XLII ACMM Court, Bengaluru City | CC.30790/2021 | 10.11.2021 | Bengaluru | Summons |
| 113 | XLII ACMM Court, Bengaluru City | CC.30791/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 114 | XLII ACMM Court, Bengaluru City | CC.30793/2021 | 10.11.2021 | Bengaluru | Summons |
| 115 | XLII ACMM Court, Bengaluru City | CC.30796/2021 | 10.11.2021 | Bengaluru | Summons |
| 116 | XLII ACMM Court, Bengaluru City | CC.30798/2021 | 10.11.2021 | Bengaluru | Await further Orders |
| 117 | XLII ACMM Court, Bengaluru City | CC.30799/2021 | 10.11.2021 | Dakshina Kannada | Await Records from Hon'ble High Court of Karnataka |
| 118 | XLII ACMM Court, Bengaluru City | CC.30801/2021 | 10.11.2021 | Shivamogga | Objection |
| 119 | XLII ACMM Court, Bengaluru City | CC.30802/2021 | 10.11.2021 | Tumakuru | Bail |
| 120 | XLII ACMM Court, Bengaluru City | CC.30805/2021 | 10.11.2021 | Tumakuru | Framing of Charge |
| 121 | XLII ACMM Court, Bengaluru City | CC.30806/2021 | 10.11.2021 | Bengaluru | Await further Investigation Report |
| 122 | XLII ACMM Court, Bengaluru City | CC.30808/2021 | 10.11.2021 | Tumakuru | Framing of Charge |
| 123 | XLII ACMM Court, Bengaluru City | CC.30810/2021 | 10.11.2021 | Tumakuru | Bail |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|---------------------------------|--------------------|-----------------------|-----------------|--------------------------|
| 124 | XLII ACMM Court, Bengaluru City | CC.30816/2021 | 10.11.2021 | Tumakuru | HBC |
| 125 | XLII ACMM Court, Bengaluru City | CC.30817/2021 | 10.11.2021 | Haveri | Await further Orders |
| 126 | XLII ACMM Court, Bengaluru City | CC.32618/2021 | 24.11.2021 | Ballari | HBC |
| 127 | XLII ACMM Court, Bengaluru City | CC.32628/2021 | 24.11.2021 | Bengaluru | Framing of Charge |
| 128 | XLII ACMM Court, Bengaluru City | CC.33228/2021 | 27.11.2021 | Bengaluru | HBC |
| 129 | XLII ACMM Court, Bengaluru City | CC.33510/2021 | 30.11.2021 | Mysuru | Await further Orders |
| 130 | XLII ACMM Court, Bengaluru City | CC.37087/2021 | 24.12.2021 | Bengaluru | Await further Orders |
| 131 | XLII ACMM Court, Bengaluru City | CC.37125/2021 | 27.12.2021 | Bengaluru | Evidence |
| 132 | XLII ACMM Court, Bengaluru City | CC.3169/2022 | 14.02.2022 | Bengaluru | NBW |
| 133 | XLII ACMM Court, Bengaluru City | CC.8013/2022 | 11.03.2022 | Bengaluru | Await further Orders |
| 134 | XLII ACMM Court, Bengaluru City | CC.8717/2022 | 17.03.2022 | Ramanagara | NBW |
| 135 | XLII ACMM Court, Bengaluru City | CC.9159/2022 | 17.03.2022 | Belagavi | Evidence |
| 136 | XLII ACMM Court, Bengaluru City | CC.9165/2022 | 22.03.2022 | Bengaluru | NBW |
| 137 | XLII ACMM Court, Bengaluru City | PCR. 5716/2022 | 22.03.2022 | Shivamogga | Call on |
| 138 | XLII ACMM Court, Bengaluru City | CC.9436/2022 | 24.03.2022 | Bengaluru | Evidence |
| 139 | XLII ACMM Court, Bengaluru City | CC.9438/2022 | 24.03.2022 | Bengaluru | Evidence |
| 140 | XLII ACMM Court, Bengaluru City | PCR. 5748/2022 | 25.03.2022 | Bengaluru | Sworn Statement |
| 141 | XLII ACMM Court, Bengaluru City | CC.9553/2022 | 25.03.2022 | Mandya | Await further Orders |
| 142 | XLII ACMM Court, Bengaluru City | PCR. 5924/2022 | 28.03.2022 | Bidar | Await Final Report |
| 143 | XLII ACMM Court, Bengaluru City | CC.10195/2022 | 01.04.2022 | Bengaluru Rural | HBC |
| 144 | XLII ACMM Court, Bengaluru City | CC.10713/2022 | 07.04.2022 | Bengaluru Rural | HBC |
| 145 | XLII ACMM Court, Bengaluru City | CC.10839/2022 | 08.04.2022 | Bengaluru | Judgment |
| 146 | XLII ACMM Court, Bengaluru City | CC.10854/2022 | 08.04.2022 | Ballari | NBW |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|------------------------------------|--------------------|-----------------------|------------------|--|
| 147 | XLII ACMM Court, Bengaluru City | CC.10951/2022 | 08.04.2022 | Uttara Kannada | NBW |
| 148 | XLII ACMM Court, Bengaluru City | CC.11320/2022 | 12.04.2022 | Belagavi | Notice to Surety |
| 149 | XLII ACMM Court, Bengaluru City | CC.11464/2022 | 13.04.2022 | Belagavi | Call on |
| 150 | XLII ACMM Court, Bengaluru City | CC.11477/2022 | 13.04.2022 | Dakshina Kannada | Summons |
| 151 | XLII ACMM Court, Bengaluru City | PCR.7674/2022 | 27.04.2022 | Bengaluru | Await records from Hon'ble XLV ACC & SJ, Bengaluru |
| 152 | XLII ACMM Court, Bengaluru City | CC.12989/2022 | 28.04.2022 | Belagavi | Await further Orders |
| 153 | XLII ACMM Court, Bengaluru City | CC.14002/2022 | 11.05.2022 | Bagalkot | Evidence |
| 154 | XLII ACMM Court, Bengaluru City | CC.14396/2022 | 13.05.2022. | Belagavi | NBW |
| 155 | XLII ACMM Court, Bengaluru City | CC.14523/2022 | 17.05.2022 | Vijayapura | Framing of Charge |
| 156 | XLII ACMM Court, Bengaluru City | CC14681/2022 | 17.03.2022 | Ballari | NBW |
| 157 | XLII ACMM Court, Bengaluru City | CC.15686/2022 | 24.05.2022 | Bagalkot | Await further Orders |
| 158 | XLII ACMM Court, Bengaluru City | CC.17792/2022 | 13.06.2022 | Vijayapura | Summons |
| 159 | XLII ACMM Court, Bengaluru City | CC.17796/2022 | 01.12.2022 | Vijayapura | Summons |
| 160 | XLII ACMM Court, Bengaluru City | CC.18452/2022 | 16.06.2022 | Vijayapura | Summons |
| 161 | XLII ACMM Court, Bengaluru City | CC.18630/2022 | 17.06.2022 | Belagavi | Evidence |
| 162 | XLII ACMM Court, Bengaluru City | CC.18657/2022 | 17.06.2022 | Belagavi | Evidence |
| 163 | XLII ACMM Court, Bengaluru City | CC.18751/2022 | 17.06.2022 | Ballari | Await records from Hon'ble LXXXI ACC & SJ, Bengaluru |
| 164 | XLII ACMM Court, Bengaluru City | CC.23837/2022 | 25.07.2022 | Bengaluru | NBW |
| 165 | XLII ACMM Court, Bengaluru City | PCR.12745/2022 | 29.07.2022 | Bengaluru | Sworn Statement |
| 166 | XLII ACMM Court, Bengaluru City | CC.25317/2022 | 06.08.2022 | Bengaluru | NBW |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|---------------------------------|--------------------|-----------------------|-----------------|--------------------------|
| 167 | XLII ACMM Court, Bengaluru City | CC.28124/2022 | 02.09.2022 | Bengaluru | Await further Orders |
| 168 | XLII ACMM Court, Bengaluru City | CC.30011/2022 | 19.09.2022 | Vijayanagara | Evidence |
| 169 | XLII ACMM Court, Bengaluru City | CC.30045/2022 | 19.19.2022 | Vijayanagara | Evidence |
| 170 | XLII ACMM Court, Bengaluru City | CC.30345/2022 | 21.09.2022 | Vijayanagara | Arguments |
| 171 | XLII ACMM Court, Bengaluru City | CC.30670/2022 | 26.09.2022 | Vijayanagara | Evidence |
| 172 | XLII ACMM Court, Bengaluru City | CC.30763/2022 | 26.09.2022 | Vijayanagara | Arguments |
| 173 | XLII ACMM Court, Bengaluru City | CC.30681/2022 | 26.09.2022 | Vijayanagara | Arguments |
| 174 | XLII ACMM Court, Bengaluru City | CC.31752/2022 | 11.10.2022 | Bengaluru | Arguments/ Payment |
| 175 | XLII ACMM Court, Bengaluru City | PCR.15366/2022 | 15.10.2022 | Kolar | Await Final Report |
| 176 | XLII ACMM Court, Bengaluru City | CC.33569/2022 | 29.11.2022 | Bengaluru | Arguments |
| 177 | XLII ACMM Court, Bengaluru City | CC.35460/2022 | 15.11.2022 | Chikkaballapura | Await further Orders |
| 178 | XLII ACMM Court, Bengaluru City | CC.36720/2022 | 25.11.2022 | Bengaluru | Evidence |
| 179 | XLII ACMM Court, Bengaluru City | CC.37527/2022 | 06.12.2022 | Tumakuru | Framing of Charge |
| 180 | XLII ACMM Court, Bengaluru City | PCR.17136/2022 | 13.12.2022 | Bengaluru | Sworn Statement |
| 181 | XLII ACMM Court, Bengaluru City | CC.41/2023 | 02.01.2023 | Mysuru | HBC |
| 182 | XLII ACMM Court, Bengaluru City | CC.3593/2023 | 06.02.2023 | Bengaluru | Evidence |
| 183 | XLII ACMM Court, Bengaluru City | CC.5808/2023 | 02.03.2023 | Tumakuru | Hearing |
| 184 | XLII ACMM Court, Bengaluru City | CC.6231/2023 | 07.03.2023 | Ramanagara | Summons |
| 185 | XLII ACMM Court, Bengaluru City | CC.66237/2023 | 07.03.2023 | Bengaluru | NBW |
| 186 | XLII ACMM Court, Bengaluru City | CC.6617/2023 | 13.03.2023 | Ballari | Summons |
| 187 | XLII ACMM Court, Bengaluru City | CC.6623/2023 | 13.03.2023 | Ballari | Summons |
| 188 | XLII ACMM Court, Bengaluru City | PCR.2230/2023 | 15.03.2023 | Hassan | Await further Orders |
| 189 | XLII ACMM Court, Bengaluru City | CC.7781/2023 | 2803.2023 | Ballari | HBC |

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| 190 | XLII ACMM Court, Bengaluru City | CC.7924/2023 | 29.03.2023 | Ballari | Committal |
| 191 | XLII ACMM Court, Bengaluru City | CC.8262/2023 | 05.04.2023 | Bengaluru | NBW |
| 192 | XLII ACMM Court, Bengaluru City | CC.8371/2023 | 06.04.2023 | Bengaluru | Objection |
| 193 | XLII ACMM Court, Bengaluru City | CC.8434/2023 | 10.04.2023 | Bidar | NBW |
| 194 | XLII ACMM Court, Bengaluru City | CC.8503/2023 | 11.04.2023 | Chamaraja Nagara | NBW |
| 195 | XLII ACMM Court, Bengaluru City | CC.8890/2023 | 13.04.2023 | Ballari | Call on |
| 196 | XLII ACMM Court, Bengaluru City | CC.8983/2023 | 15.04.2023 | Ballari | Call on |
| 197 | XLII ACMM Court, Bengaluru City | PCR.3715/2023 | 03.05.2023 | Ballari | Hearing |
| 198 | XLII ACMM Court, Bengaluru City | PCR.9324/2023 | 07.09.2023 | Bengaluru | Hearing |
| 199 | XLII ACMM Court, Bengaluru City | PCR.9254/2023 | 04.09.2023 | Bengaluru | Hearing |
| 200 | XLII ACMM Court, Bengaluru City | CC.10683/2023 | 04.05.2023 | Belagavi | Notice to Surety |
| 201 | XLII ACMM Court, Bengaluru City | PCR.3878/2023 | 09.05.2023 | Bengaluru | Hearing |
| 202 | XLII ACMM Court, Bengaluru City | CC.12133/2023 | 03.06.2023 | Bengaluru | Summons |
| 203 | XLII ACMM Court, Bengaluru City | CC.12138/2023 | 03.06.2023 | Bengaluru | NBW |
| 204 | XLII ACMM Court, Bengaluru City | CC.12160/2023 | 03.06.2023 | Bengaluru Rural | Notice |
| 205 | XLII ACMM Court, Bengaluru City | CC.12679/2023 | 13.06.2023 | Ballari | Call on |
| 206 | XLII ACMM Court, Bengaluru City | CC.12696/2023 | 13.06.2023 | Ballari | Call on |
| 207 | XLII ACMM Court, Bengaluru City | CC.12763/2023 | 13.06.2023 | Bengaluru | Summons |
| 208 | XLII ACMM Court, Bengaluru City | CC13211/2023 | 16.06.2023 | Uttara Kannada | NBW |
| 209 | XLII ACMM Court, Bengaluru City | CC.13218/2023 | 16.06.2023 | Uttara Kannada | NBW |
| 210 | XLII ACMM Court, Bengaluru City | CC.13355/2023 | 17.06.2023 | Bengaluru | Await further Orders |
| 211 | XLII ACMM Court, Bengaluru City | CC.15320/2023 | 03.07.2023 | Uttara Kannada | HBC |
| 212 | XLII ACMM Court, Bengaluru City | PCR.6542/2023 | 06.07.2023 | Dharwad | Await further Investigation Report |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
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| 213 | XLII ACMM Court, Bengaluru City | CC.13057/2023 | 06.07.2023 | Shivamogga | Summons |
| 214 | XLII ACMM Court, Bengaluru City | CC.16371/2023 | 07.07.2023 | Bengaluru | Summons |
| 215 | XLII ACMM Court, Bengaluru City | CC.16471/2023 | 07.07.2023 | Dharwad | Summons |
| 216 | XLII ACMM Court, Bengaluru City | CC.16867/2023 | 10.07.2023 | Chitradurga | Evidence |
| 217 | XLII ACMM Court, Bengaluru City | CC.16869/2023 | 10.07.2023 | Chitradurga | Arguments |
| 218 | XLII ACMM Court, Bengaluru City | CC.18274/2023 | 21.07.2023 | Bengaluru | Appearance of Accused |
| 219 | XLII ACMM Court, Bengaluru City | CC.18305/2023 | 21.07.2023 | Bengaluru | Appearance of Accused |
| 220 | XLII ACMM Court, Bengaluru City | CC.22365/2023 | 05.09.2023 | Shivamogga | Summons |
| 221 | XLII ACMM Court, Bengaluru City | PCR.9330/2023 | 07.09.2023 | Bengaluru | Orders |
| 222 | XLII ACMM Court, Bengaluru City | PCR.9331/2023 | 07.09.2023 | Udupi | Orders |
| 223 | XLII ACMM Court, Bengaluru City | CC.22801/2023 | 07.09.2023 | Shivamogga | Summons |
| 224 | XLII ACMM Court, Bengaluru City | CC.22963/2023 | 08.09.2023 | Mandya | Appearance of Accused |
| 225 | XLII ACMM Court, Bengaluru City | CC.23017/2023 | 08.09.2023 | Ballari | Summons |
| 226 | XLII ACMM Court, Bengaluru City | CC.23080/2023 | 08.09.2023 | Ballari | Summons |
| 227 | XLII ACMM Court, Bengaluru City | CC.23346/2023 | 11.09.2023 | Dharwad | Plea |
| 228 | XLII ACMM Court, Bengaluru City | CC.24083/2023 | 19.09.2023 | Bengaluru | Hearing |
| 229 | XLII ACMM Court, Bengaluru City | CC.25083/2023 | 29.09.2023 | Ballari | Summons |
| 230 | XLII ACMM Court, Bengaluru City | CC.25155/2023 | 30.09.2023 | Ballari | Summons |
| 231 | XLII ACMM Court, Bengaluru City | CC.25285/2022 | 06.08.2022 | Bengaluru | Cross of PW-1/ Payment |
| 232 | XLII ACMM Court, Bengaluru City | CC.10679/2023 | 04.05.2023 | Bengaluru | Hearing |

| Sl.No | Name of the Court | Case Number | Date of Filing | District | Stage of the Case |
|--------------|------------------------------------|--------------------|-----------------------|-----------------|--------------------------|
| 233 | XLII ACMM Court, Bengaluru City | CC.10542/2023 | 03.05.2023 | Shivamogga | Hearing |
| 234 | XLII ACMM Court, Bengaluru City | PCR.19848/2021 | 10.11.2021 | Bengaluru | Orders |
| 235 | XLII ACMM Court, Bengaluru City | PCR.19849/2021 | 10.11.2021 | Bengaluru | Orders |
| 236 | XLII ACMM Court, Bengaluru City | CC.9113/2022 | 22.03.2022 | Vijayanagara | Orders |
| 237 | XLII ACMM Court, Bengaluru City | CC.4678/2022 | 22.05.2022 | Vijayanagara | Orders |
| 238 | XLII ACMM Court, Bengaluru City | CC.30755/2021 | 10.11.2021 | Shivamogga | Evidence |